

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision: 06.06.2019

Misc. Application No. 365 of 2018

And

Appeal No. 409 of 2018

Hina Kalpraj Dharamshi

141/142, Madhuli Apartments,

Dr. Annie Besant Road, Worli,

Mumbai- 400 018

...Appellant

Versus

Securities and Exchange Board of India,

SEBI Bhavan, Plot No. C-4A, G-Block,

Bandra-Kurla Complex, Bandra (East),

Mumbai - 400 051

...Respondent

Mr. Ajai Achuthan, Advocate i/b Bharucha & Partners for the Appellant.

Mr. Anubhav Ghosh, Advocate with Ms. Rashi Dalmia and Mr. Abhishek Mishra, Advocates i/b The Law Point for the Respondent.

CORAM: Justice Tarun Agarwala, Presiding Officer

Justice M. T. Joshi, Judicial Member

Per: Justice Tarun Agarwala (Oral)

Learned counsel for the appellant Shri Ajai Achuthan states that he does not wish to press the appeal as well as the Misc. Application.

Dismissed as withdrawn.

Sd/-

Justice Tarun Agarwala
Presiding Officer

Sd/-

Justice M. T. Joshi
Judicial Member